

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:  
CENTRAL DISTRICT: DELHI.**

**ORDER**

Due to official exigencies, and a partial modification of Duty Roster bearing No. 8810-8879/ CMM/Central/DR/2020 dated 30-07-2020 for the month of August-2020, it is hereby ordered that Ld. Metropolitan Magistrates, Central District mentioned hereunder shall work as Duty Magistrates on the dates mentioned against their names. Rest of conditions shall remain unchanged.

Name of Ld. Magistrates	Day of duty
<b>Sh. Ajeet Narayan, Ld. MM</b> Flat No. 2074, 1 <sup>st</sup> Floor, Type IV, Delhi Administration Flats, Gulabi Bagh, Delhi <b>Mob. 9310650393</b> (In place of Ms. Tapasya Aggarwal, Ld. MM)	03-08-2020 04-08-2020
<b>Ms. Tapasya Aggarwal, Ld. MM</b> Flat No.802, Judicial Officers Flats, Sector-26, Rohini, Delhi. Mob. 7620594942 (In place of Sh. Ajeet Narayan, Ld. MM)	11-08-2020 12-08-2020

  
**(ARUL VARMA)**

Chief Metropolitan Magistrate  
Central District, THC, Delhi  
Dated: 31-07-2020

No. 9057-9110/CMM/Central/DR/2020

**Copy forwarded for information and necessary action to:**

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi. (Through Ld. District & Sessions Judge (HQs), Delhi.
2. The Ld. District & Sessions Judge (HQs), Delhi.
3. The Ld Officer In-Charge, Pool Car, THC, Delhi
4. The Ld. CMMS, all Districts, Delhi/ New Delhi.
5. The Ld. Secretary, DLSA, Central District, THC, Delhi.
6. The Ld. Administrative Civil Judge, Central District, Delhi
7. The Ld. ACMMs/MMs, Central District, THC and Railway Courts, Delhi
8. The Ld. Principal Magistrates, JJB-I,II & III, Delhi/New Delhi
9. The Director, Prosecution, THC, Delhi.
10. The Commissioner of Police, Delhi and DCsP, North, Central & West District, Delhi
11. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
12. The Secretaries, Bar Association, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
13. The Nazarat Branch and Filing Section O/o Ld. District & Sessions Judge (HQs), Delhi.
14. The AO (J), Computer Branch, Central District, Delhi.
15. The Care Taking Branch, THC, Delhi.
16. The Superintendent Jail, New Delhi/ Law Officer, Tihar Jail/ Lock-Up Incharge, THC, Delhi
17. For uploading on Central Web-site Committee through LAYER.
18. The Video Conferencing Room, THC, Delhi.
19. The Cash Branch, THC, Delhi
20. Reader to CMM, Central District, Delhi.
21. The Dealing Asstt.(Leave), Judicial Br. and Admn. Br.-I,II &III, Central, Delhi
22. The Guard File.

  
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